(c) The details of Premature Retirement (PMR)/Resignation granted in respect of Army officers (excluding AMC, ADC, MNS) and premature retirement in respect of JCOs/ORs for the last three years are as under:

Year	Officers		JCOs/ORs
	Applied	Granted	
2009	637	309	7499
2010	523	271	7249
2011	442	302	10315

Involvement of Delhi Traffic Police personnel in crime/corruption

2678. SHRI AAYANUR MANJUNATHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has received any complaints with regard to involvement of the Delhi Traffic Police personnel in crime/corruption;
- (b) if so, the details thereof and the rank-wise and crime-wise total number of such cases reported during each of the last three years;
- (c) whether any Delhi Traffic Police personnel has been found to be in possession of assets disproportionate to his known source of income;
- (d) if so, the details thereof and the action taken against such personnel; and
 - (e) the steps taken by Government to check such cases in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Details of the complaints made to Delhi Police with regard to the involvement of Delhi Traffic Police personnel in corruption in the National Capital Territory (NCT) of Delhi during 2009, 2010 and 2011 are given below:

Year	Inspector	Sub- Inspector	Assistant Sub-Inspector	Head Constable	Constable
2009	03	41	56	68	79
2010	14	20	19	65	54
2011	07	21	34	35	37

Details of the cases reported to Delhi Police with regard to the involvement of Delhi Traffic Police personnel in criminal activities in the National Capital Territory (NCT) of Delhi during 2009, 2010 and 2011 are given below:

[RAJYA SABHA]

Crime Head	Years			
	2009	2010	2011	
Rape	-	01	01	
Cheating	02	01	-	
Dowry	01	01	02	
Corruption	-	-	02	
Murder	-	-	01	
Miscellaneous	03	05	06	

- (c) and (d) No case of possession of assets disproportionate to his known source of income by any Delhi Traffic Police personnel has been reported during 2009, 2010 and 2011.
- (e) Steps taken by the Delhi Police to check such cases in future are as follows:
 - Vigilance Unit of Delhi Police and Public Redressal of Grievances Cell (PRG Cell) of Traffic Unit regularly enquire into the complaints alleging corruption by Traffic Police officials. Disciplinary/criminal action is taken based on the enquiry findings.
 - To curb/check the corruption in Delhi Traffic Police, the personnel on duty are rotated on a periodic basis.

Public can lodge complaint against the erring traffic police personnel on 'Traffic Helpline'. Besides, complaints against erring traffic police personnel can also be lodged through Police Control Room, e-mail and social networking sites.

Cases of honour killings

2679. DR. T. N. SEEMA: Will the Minister of HOME AFFAIRS be pleased to state: